## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 272/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.12.2017

NAME OF THE PARTIES:

Keystone Realtors Pvt. Ltd.

V/s.

Five K Properties Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

JAME

DESIGNATION

SIGNATURE

8.

Waguen Show Advocalt

## ORDER TCP 272/I&BC/MB/MAH/2017

- 1. Petitioner is seeking adjournment. Granted.
- 2. Adjourned to 22.01.2018.

Sd/-

BHASKARA PANTULA MOHAN

Member (Judicial)

Date: 19.12.2017

ug

Sd/-

M.K. SHRAWAT

Member (Judicial)